HIGH COURT OF BOMBAY

NOTICE

<u>Selection Process - 2023</u> [For the post of District Judge by Accelerated Promotion (10%)]

As per Rule 5(1)(b) of the Maharashtra Judicial Service Rules, 2008, the 10% of the post of District Judges are to be filled by promotion strictly on the basis of merit through Limited Competitive Examination from amongst the Senior Civil Judges.

In continuation to the earlier High Court notice dated 18.03.2024, the Limited Departmental Competitive Examination for the post of District Judge by accelerated promotion (10%) is scheduled to be held on **Sunday**, **31st March 2024**. The details of venues and time of examination are as under :

DATE AND TIME Sunday, 31 st March 2024 11.30 a.m. to 1.00 p.m.				
EXAMINATION CENTRES	VENUES			
1) MUMBAI	Sydenham College of Commerce and Economics, 'B' Road, Churchgate, Mumbai – 400 020.			
2) NAGPUR	Dr. Ambedkar Institute of Management Studies and Research, Near Laxmi Nagar Square, Deekshabhoomi, Nagpur- 440 010.			
3) CHHATRAPATI SAMBHAJINAGAR	Deogiri College, Railway Station Road, Chhatrapati Sambhajinagar – 431 005			

Centre-wise venues of the examination are as follows :

The Centre-wise list of eligible Judicial Officers and instructions to the Judicial Officers are also published herewith.

The call letters will be issued to Judicial Officers those appearing for Limited Departmental Competitive Examination by way of accelerated promotion (10%). The said call letters will be considered valid to appear for the above examination.

Date :- 21⁵⁺ March, 2024

Sd/-Registrar (Legal & Research)

SELECTION PROCESS - 2023

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List of Judicial Officers who are willing to appear for Limited Departmental Competitive Examination for promotion to the posts of District Judge by Accelerated promotion (10%)

Examination Centre : Sydenham College of Commerce and Economics, 'B' Road, Churchgate, Mumbai- 400 020.

Sr. No.	Roll No	Name of the Judicial Officers	Present Posting	Station	District
1	MB000001	Smt. Rahimat Kondekhan Shaikh	Member, Motor Accident Claims Tribunal		Mumbai
2	MB000002	Shri Atul Shankarrao Salgar	Adhoc Judge, City Civil Court, and Additional Session Judge		Mumbai
3	MB000003	Shri Ravindra Nagorao Hiwase	Adhoc District Judge -1, and Additional Session Judge		Pune
4	MB000004	Shri Dinesh Bhaurao Bangade	Adhoc District Judge -2, and Additional Session Judge		Thane
5	MB000005	Smt. Sonali Nalin Shah	Member, Motor Accident Claims Tribunal		Thane
6	MB000006	Shri Mujaffar Raheman Asghar Shaikh	Chief, Metropolitan Magistrate	1 ^ª Court, Esplanade	Mumbai
7	MB000007	Shri Nitin Punjaji Tribhuvan	Adhoc Judge, City Civil Court, and Additional Session Judge		Mumbai
8	MB000008	Shri Rajendra Jaywant Tambe	Judge, Small Causes Court		Pune
9	MB000009	Shri Rajendra Mansing Rathod	Civil Judge, Senior Division,		Satara
10	MB000010	Smt. Madhura Santosh Kakade	Adhoc District Judge -2, and Additional Sessions Judge		Sangli
11	MB000011	Smt. Sonal Navinchandra Sachdeo	Adhoc District Judge -3, and Assistant Session Judge		Pune
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Sr. No.	Roll No	Name of the Judicial Officers	Present Posting	Station	District
12	MB000012	Shri Atul Vasant Dhuldhule	Adhoc Judge, City Civil Court, and Additional Session Judge	Dindoshi	Mumbai
13	MB000013	Smt. Sulochana Sanjay Saste	Adhoc District Judge -1, and Assistant Session Judge	Baramati	Pune
14	MB000014	Shri Ashraf Ajijbhai Ghanivale	Adhoc District Judge -1, and Additional Session Judge	Khed- Rajgurunagar	Pune ,
15	MB000015	Smt. Ashwini Vaibhav Kasture	Adhoc Judge, City Civil Court, and Assistant Session Judge		Mumbai
16	MB000016	Smt. Pratibha Devidasrao More	Judge, Labour Court		Mumbai
17	MB000017	Smt. Chhaya Vasudeo Patil	Adhoc Judge, City Civil Court, and Additional Session Judge		Mumbai
18	MB000018	Shri Manish Arun Kothari	Member, Motor Accident Claims Tribunal		Mumbai
19	MB000019	Shri Virbhadra Mahdappa Sundale	Adhoc Judge, City Civil Court, and Additional Session Judge		, Mumbai
20	MB000020	Shri Vaibhav Vilasrao Patil	Adhoc Judge, City Civil Court, and Additional Session Judge		Mumbai
21	MB000021	Smt. Ishrat Arif Shaikh/ Nazir	Adhoc District Judge -1, and Additional Session Judge		Solapur
22	MB000022	Shri Madhu Maridu Rao	Civil Judge, Senior Division,		Sangli
23	MB000023	Shri Anil Kishanrao Kale	Adhoc Judge, City Civil Court, and Assistant Session Judge		Mumbai
24	MB000024	Shri Suryakant Shankarrao Indalkar	Civil Judge, Senior Division,	Belapur	Thane
25	MB000025	Shri Sanjivkumar Ramdas Narwade	Adhoc District Judge -2, and Additional Session Judge		Pune
26	MB000026	Smt. Achala Harshwardhan Kashikar	Adhoc District Judge -1, and Additional Session Judge	Islampur	Sangli

Sr. No.	Roll No	Name of the Judicial Officers	Present Posting	Station	District
27	MB000027	Shri Manish Suryakant Agrawal	Member, Motor Accident Claims Tribunal		Mumbai
28	MB000028	Shri Shahaji Hanmantrao Salunkhe	Adhoc Judge, City Civil Court, and Assistant Session Judge		Mumbai
29	MB000029	Shri Sangram Shrihari Shinde	Adhoc Judge, City Civil Court, and Additional Session Judge	Mazgaon	Mumbai
30	MB000030	Shri Renuprasad Bhagwanrao Parvekar	Adhoc Judge, City Civil Court, and Assistant Session Judge		Mumbai
31	MB000031	Shri Gopal Pandhari Bawaskar	Adhoc District Judge -1, and Assistant Session Judge		Nashik
32	MB000032	Shri Kiran Rangarao Deshpande	Adhoc District Judge -1, and Additional Session Judge	Belapur	Thane
33	MB000033	Smt. Vasudha Laxmikant Bhosale	Adhoc District Judge -3, and Additional Session Judge		Thane
34	MB000034	Shri Premtushar Samadhanrao Ingle	Civil Judge, Senior Division,	Khed – Rajgurunagar	Pune
35	MB000035	Shri Shivnath Manikrao Kale	Additional Chief, Metropolitan Magistrate	31ª Court, Vikhroli	Mumbai
36	MB000036	Smt. Sarika Sandeep Pakhale	Civil Judge, Senior Division,	Pandharpur	Solapur
37	MB000037	Smt. Tausia Moinuddin Ahmed	Chief Judicial Magistrate		Pune
38	MB000038	Smt. Swarnakala Naveen Shetty	Civil Judge, Senior Division,	Malegaon	Nashik
39	MB000039	Shri Sunil Vasantrao Dindokar	Additional Chief, Metropolitan Magistrate	2ª Court, Mazgaon	Mumbai
ю	MB000040	Shri Ajaykumar Siyaram Lanjewar	Civil Judge, Senior Division,	Kalyan	Thane
1	MB000041	Shri Chetan Pandurang Bhagwat	Adhoc Judge, City Civil Court, and Assistant Session Judge (OSD, Mediation Centre, High Court, Bombay)	· ·	Mumbai

Sr. No.	Roll No	Name of the Judicial Officers	Present Posting	Station	District
42	MB000042	Smt. Renuka Manik Satav	Civil Judge, Senior Division,		Ratnagiri
43	MB000043	Shri Shantanu Shashikant Jahagirdar	Civil Judge, Senior Division,		, Solapur
44	MB000044	Shri Padmakar Prabhakar Kestikar	Chief Judicial Magistrate,		Sangli
45	MB000045	Shri Shekhar Ramnathji Totla	Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Pune
46	MB000046	Smt. Trupti Nitin Jadhav	Secretary , District Legal Services Authority		Satara
47	MB000047	Shri Amar Tulshidas Kale	Adhoc District Judge -1, and Assistant Session Judge	Niphad	Nashik
48	MB000048	Smt. Rutuja Shrikant Bhosale	Judge, Small Causes Court		Mumbai
49	MB000049	Shri Yaseen Habib Sattar Deshmukh	Civil Judge, Senior Division, and Additional Chief Judicial Magistrate	Karad	Satara
50	MB000050	Shri Shivaji Dashrath Indalkar	Secretary , District Legal Services Authority		Nashik
51	MB000051	Smt. Jagruti Subhash Bhatia	Additional Chief Judicial Magistrate		Pune
52	MB000052	Shri Amit Pralhad Kokare	Civil Judge, Senior Division,	Palghar	Thane •
53	MB000053	Smt. Shakti Uttamrao Deshmukh	Additional Chief, Metropolitan Magistrate	4ª Court, Girgaon	Mumbai
	MB000054	Shri Tejwant Singh Angrez Singh Sandhu	Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate	Malegaon	Nashik
55	MB000055	Smt. Nayomi Prakash Pawar	Civil Judge, Senior Division,	Panvel	Raigad at Alibag
56	MB000056	Shri Sanjay Pandurang Shinde	Additional Chief, Metropolitan Magistrate	47 th Court, Esplanade	Mumbai
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Sr. No.	Roll No	Name of the Judicial Officers	Present Posting	Station	District
57	MB000057	Shri Sanjay Jivan Bhattacharya	2 nd Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Pune
58	MB000058	Shri Samir Ganesh Baokar	Civil Judge, Senior Division		Nashik
59	MB000059	Smt. Sameera Yaseen Deshmukh	Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate	Karad	Satara
60	MB000060	Shri Kaushik Hemchandra Thombre	Additional Chief, Metropolitan Magistrate	9 th Court, Bandra	Mumbai
61	MB000061	Smt. Vaishali Pushkar Patil	Chief Judicial Magistrate,		. Satara
62	MB000062	Shri Kundan Madhukar Kayangude	Judge, Small Causes Court		Mumbai
63	MB000063	Smt. Jayshree Gajanan Punawala	2 nd Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate	Karad	Satara
64	MB000064	Shri Shivaji Pandharinath Kekan	Additional Chief, Metropolitan Magistrate	38 th Court, Ballard Pier	Mumbai
65	MB000065	Shri Gabriel Joseph Shrisunder	Judge, Small Causes Court		Mumbai
66	MB000066	Shri Bhagwan Narayanrao Chikane	Additional Chief, Metropolitan Magistrate	24 th Court, Borivali	Mumbai
67	MB000067	Smt. Jyoti Pralhadrao Shirale	Additional Chief, Metropolitan Magistrate	5 th Court, Dadar	Mumbai
58	MB000068	Shri Mukund Pandurang Bhavsar	2nd Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate	Malegaon	Nashik
69	MB000069	Shri Deepak Satyanarayan Zanvar	Chief Judicial Magistrate		Nashik
70	MB000070	Shri Bharat Maruti Mane	Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Satara
71	MB000071	Shri Pravin Kishanrao Nardele	Secretary , District Legal Services Authority		Sangli

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Sr. No.	Roll No	Name of the Judicial Officers	Present Posting	Station	District '
72	MB000072	Smt. Vibha Prakash Gaikwad	Civil Judge, Senior Division,		Kolhapur
73	MB000073	Smt. Baby Narsingdas Ichpurani	Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Nashik
74	MB000074	Shri Bijesh Abasaheb Gaikwad	Civil Judge, Senior Division,	Jaysingpur	Kolhapur
75	MB000075	Shri Sudhir Balasaheb Todkar	Judge, Small Causes Court		Mumbai
76	MB000076	Smt. Deepali Parimal Kaduskar	2 nd Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		• Nashik
77	MB000077	Shri Laxmikant Sudamrao Padhen	Additional Chief, Metropolitan Magistrate	37 th Court, Esplanade	Mumbai
78	MB000078	Smt. Kanta Prsing Rathore	Additional Chief, Metropolitan Magistrate	11 [±] Court, Kurla	Mumbai
79	MB000079	Shri Vikramsingh Ishwarsingh Bhandari	Chief Judicial Magistrate,		Solapur
80	MB000080	Shri Rahul Manohar Choutre	Chief Judicial Magistrate,		Ratnagiri
81	MB000081	Shri Satish Baburao Hiwale	Secretary , District Legal Services Authority	•	Mumbai Suburban
82	MB000082	Smt. Karuna Ramkumar Rajput	Judge, Small Causes Court		Mumbai
83	MB000083	Shri Pravin Panditrao Modi	Additional Chief, Metropolitan Magistrate	19 th Court, Esplanade	Mumbai
84	MB000084	Shri Rohidas Laxman Wankhade	Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate	Kalyan	Thane
85	MB000085	Shri Shailesh Anil Bafna	Chief Judicial Magistrate,		Kolhapur '
86	MB000086	Shri Jyotirmay Wamanrao Gaikwad	Additional Chief, Metropolitan Magistrate	22™ Court, Andheri	Mumbai

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Sr. No.	Roll No	Name of the Judicial Officers	Present Posting	Station	District
87	MB000087	Shri Subhash Krushnarao Fokmare	Civil Judge, Senior Division,		Thane
88	MB000088	Shri Gajanan Vijayrao Deshpande	Civil Judge, Senior Division,	Gadhinglaj	Kolhapur
89	MB000089	Smt. Kanchan Shrirangji Zanwar	Additional Chief, Metropolitan Magistrate	8 th Court, Esplanade	Mumbai
90	MB000090	Shri Dinesh Jairam Endait	2nd Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate	Kalyan	Thane
91	MB000091	Shri Anil Ramkrishna Gunnal	Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate	Panvel	Raigad at Alibag
92	MB000092	Shri Satish Dinkarrao Kurhekar	3 rd Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate	Karad	Satara
93	MB000093	Shri Rizwan Ullah Rahemat Ullah Khan	3 rd Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		. Nashik
94	MB000094	Smt. Rekha Brijlal Thakur	Chief, Metropolitan Magistrate	23 rd Court, Esplanade	Mumbai
95	MB000095	Shri Mahendra Ramchandra Jadhav	Deputy Legal Advisor-Cum-Deputy Secretary, Government of Maharashtra, L&JD,	Mantralaya	Mumbai
96	MB000096	Shri Rahul Annasaheb Shinde	Civil Judge, Senior Division,	Vadgaon	Pune
97	MB000097	Shri Hitendra Anilkumar Wani	Civil Judge, Senior Division,	Ichalkaranji	Kolhapur
98	MB000098	Shri Rakesh Vadhyaram Wanwadi	Deputy Registrar, High Court, Appellate Side, Bombay		Mumbai
99	MB000099	Shri Anand Bharat Hodawadekar	Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate	Khed- Rajgurunagar	Pune
100	MB000100	Shri Asgar Hyder Baig	Judge, Small Causes Court		Mumbai
101	MB000101	Shri Rajesh Uttamrao Nagargoje	Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Solapur

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Roll No	Name of the Judicial Officers	Present Posting	Station	District
MB000102	Shri Dashrath Vithalrao Kute	Deputy Registrar, High Court, Appellate Side, Bombay		Mumbai
MB000103	Shri Sangram Balasaheb Kale	Joint Civil Judge, Senior Division & Additional Chief Judicial Magistrate	Vadgaon	Pune
MB000104	Smt. Anushree Rajendra Rahane	Judge, Labour Court		Satara
<u>mination Co</u>				
NG000105	Shri Avinash Panditrao Kulkarni	Adhoc District Judge -3, and Additional Session Judge		Nagpur
NG000106	Shri Shankar Babu Pawar	Civil Judge, Senior Division,		Nagpur
NG000107	Shri Ratnakar Shantaram Salgaonkar	Adhoc District Judge -1, and Assistant Session Judge		Yavatmal
NG000108	Shri Sajid Arif Syed	Member, Motor Accident Claims Tribunal		Nagpur
NG000109	Shri Dilip Shankarrao Thorat	Civil Judge, Senior Division,		Yavatmal
NG000110	Smt. Sayali Tejesh Dande	Chief Judicial Magistrate,		Nagpur
NG000111	Smt. Pratibha Prashant Ingale	Civil Judge, Senior Division,		Amravati
NG000112	Smt. Rupali Jaysing Pawar	Adhoc District Judge -1, and Additional Session Judge		Nagpur
NG000113	Smt. Jayshri Mohanlal Pardeshi	Adhoc District Judge -1, and Additional Session Judge		Amravati
NG000114	Smt. Shilpa Manoharsingh Gopalsingh Bais	Adhoc District Judge -6, and Additional Session Judge		Nagpur
NG000115	Shri Nandu Bandu Lavte	Adhoc District Judge -1, and Additional Session Judge		Gondia
	MB000102 MB000103 MB000104 MB000104 MG000105 NG000105 NG000107 NG000107 NG000109 NG000110 NG000111 NG000111	MB000102Shri Dashrath Vithalrao KuteMB000103Shri Sangram Balasaheb KaleMB000104Smt. Anushree Rajendra Rahanemination Centre : Dr. Ambedkar Ir Near Laxmi NageNG000105Shri Avinash Panditrao KulkarniNG000106Shri Shankar Babu PawarNG000107Shri Ratnakar Shantaram SalgaonkarNG000108Shri Sajid Arif SyedNG000109Shri Dilip Shankarrao ThoratNG000110Smt. Sayali Tejesh DandeNG000111Smt. Pratibha Prashant IngaleNG000112Smt. Rupali Jaysing PawarNG000113Smt. Jayshri Mohanlal Pardeshi	MB000102 Shri Dashrath Vithalrao Kute Deputy Registrar, High Court, Appellate Side, Bombay MB000103 Shri Sangram Balasaheb Kale Joint Civil Judge, Senior Division & Additional Chief Judicial Magistrate MB000104 Smt. Anushree Rajendra Rahane Judge, Labour Court mination Centre : Dr. Ambedkar Institute of Management Sturn Near Laxmi Nagar Square, Deekshabhoomi NG000105 Nhr Avinash Panditrao Adhoc District Judge -3, and Additional Session Judge NG000105 Shri Avinash Panditrao Adhoc District Judge -3, and Additional Session Judge NG000106 Shri Ratnakar Shantaram Adhoc District Judge -1, and Assistant Session Judge NG000108 Shri Sajid Arif Syed Member, Motor Accident Claims Tribunal NG000109 Shri Dilip Shankarrao Thorat Civil Judge, Senior Division, NG000110 Smt. Sayali Tejesh Dande Chief Judicial Magistrate, NG000111 Smt. Rupali Jaysing Pawar Adhoc District Judge -1, and Additional Session Judge NG000112 Smt. Rupali Jaysing Pawar Adhoc District Judge -1, and Additional Session Judge NG000113 Smt. Jayshri Mohanlal Pardeshi Adhoc District Judge -1, and Additional Session Judge NG000114 Smt. Shilpa Manoharsingh Gopalsingh Bais Adhoc District Judge -1, and Additional Sessi	MB000102 Shri Dashrath Vithalrao Kute Deputy Registrar, High Court, Appellate Side, Bombay MB000103 Shri Sangram Balasaheb Kale Joint Civil Judge, Senior Division & Additional Chef Judicial Magistrate Vadgaon MB000104 Smt. Anushree Rajendra Rahane Judge, Labour Court Vadgaon mination Centre : Dr. Ambedkar Institute of Management Studies and Re Near Laxmi Nagar Square, Deekshabhoomi, Nagpur- 4 NG000105 Shri Avinash Panditrao Kulkarni Adhoc District Judge -3, and Additional Session Judge NG000106 NG000105 Shri Avinash Panditrao Kulkarni Adhoc District Judge -1, and Assistant Session Judge NG000107 NG000106 Shri Shankar Babu Pawar Civil Judge, Senior Division, Image - 1, and Assistant Session Judge NG000107 Shri Ratnakar Shantaram Salgaonkar Adhoc District Judge -1, and Assistant Session Judge NG000108 Shri Sajid Arif Syed Member, Motor Accident Claims Tribunal NG000110 Smt. Sayali Tejesh Dande Chief Judicial Magistrate, NG000111 Smt. Rupali Jaysing Pawar Adhoc District Judge -1, and Additional Session Judge NG000112 Smt. Rupali Jaysing Pawar Adhoc District Judge -1, and Additional Session Judge NG000113 Smt. Shi

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Sr. No.	Roll No	Name of the Judicial Officers	Present Posting	Station	District
116	NG000116	Smt. Chandrakala Parasmal Jain	Adhoc District Judge -2, and Additional Session Judge		Nagpur
117	NG000117	Smt. Kalpana Nanabhau Phatangare	Presiding Officer,, School Tribunal		Nagpur
118	NG000118	Smt. Hemalata Santoshkumar Bhosale	Civil Judge, Senior Division,		Buldhana
119	NG000119	Shri Moreshwar Bhojraj Dudhe	Adhoc District Judge -2, and Assistant Session Judge		Yavatmal
120	NG000120	Shri Sanjaykumar Vijaykumar Jadhav	Adhoc District Judge -1, and Additional Session Judge	Malkapur	Buldhana
21	NG000121	Shri Manoj Bherulal Oza	Adhoc District Judge -4, and Additional Session Judge		Nagpur
122	NG000122	Shri Prakash Ambadas Sable	Adhoc District Judge -2, and Additional Session Judge		Amravati
123	NG000123	Shri Prashant Haribhau Kharwade	Adhoc District Judge -1, and Additional Session Judge	Achalpur	Amravati
124	NG000124	Smt. Sonali Mukund Kanakdande	Adhoc District Judge -5, and Additional Session Judge		Nagpur
125	NG000125	Shri Prashant Harishchandra Ingale	Chief Judicial Magistrate		Amravati
.26	NG000126	Shri Prashant Chandrashekhar Kale	Adhoc District Judge -1, and Additional Session Judge		Chandrapur
.27	NG000127	Shri Jaywant Chandrakant Yadav	Adhoc District Judge -7, and Assistant Session Judge		Nagpur
.28	NG000128	Smt. Manju Shyam Bhadane	Adhoc District Judge -1, and Assistant Session Judge		Akola
29	NG000129	Smt. Kirti Kantilal Shah	Adhoc District Judge -8, and Assistant Session Judge		Nagpur
30	NG000130	Shri Upendra Prabhakar Kulkarni	Joint Civil Judge, Senior Division and Additional Chief Judicial Magistrate,		Nagpur

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Sr. No.	Roll No	Name of the Judicial Officers	Present Posting	Station	District
131	NG000131	Shri Pandharinath Deorao Zambre	Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Amravati
132	NG000132	Shri Ashutosh Vinodkumar Mishra	Civil Judge, Senior Division,	Umred	Nagpur
133	NG000133	Shri Shrihari Janardan Gaikwad	Civil Judge, Senior Division,	Mangrulpir	Washim
134	NG000134	Shri Sagar Narayanrao Patil	Adhoc District Judge -2, and Assistant Session Judge	Achalpur	Amravati
135	NG000135	Smt. Surekha Rajratna Gaikwad	Chief Judicial Magistrate,		Buldhana
136	NG000136	Shri Ashwaghosh Damghosh Ramteke	Presiding Officer,, School Tribunal		Chandrapur
137	NG000137	Shri Dipak Babali Mhalatkar	Adhoc District Judge -9, and Assistant Session Judge		Nagpur
138	NG000138	Shri Nishant Umakant Parma	Adhoc District Judge -1, and Assistant Session Judge		Bhandara
139	NG000139	Shri Ramling Shyam Kanade	Civil Judge, Senior Division,		Gondia
140	NG000140	Smt. Yogita Rajendraapa Mukkanwar	Judge, Labour Court		Gondia ,
141	NG000141	Smt. Huma Kausar Abdul Sami Ansari	Chief Judicial Magistrate,		Wardha
142	NG000142	Shri Ashish Keshaorao Awari	Civil Judge, Senior Division		Bhandara
143	NG000143	Shri Jaydeo Yeshwantrao Ghule	Civil Judge, Senior Division,	Hinganghat	Wardha
144	NG000144	Shri Yogeshkumar Khadaksingh Rahangdale	Deputy Registrar, High Court of Judicature at Bombay	Nagpur Bench	Nagpur
145	NG000145	Shri Pravin Ramrao Shinde	Civil Judge, Senior Division,		, Chandrapur
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Sr. No.	Roll No	Name of the Judicial Officers	Present Posting	Station	District
146	NG000146	Shri Pankaj Kamlakarrao Deshpande	Additional Chief Judicial Magistrate		Nagpur
147	NG000147	Shri Ashok Uttamrao Bahir	Civil Judge, Senior Division,	Achalpur	Amravati
148	NG000148	Shri Rajesh Pandurangrao Kulkarni	Civil Judge, Senior Division,		Washim
149	NG000149	Smt. Jyoti Vilas Pekhale- Purkar	2 nd Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate	· · · · · · · · ·	Nagpur
150	NG000150	Shri Biju Babarao Gaware	Secretary , District Legal Services Authority		Bhandara
151	NG000151	Shri Raghunath Shridhar Jambotkar	3 rd Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Nagpur
152	NG000152	Shri Shekhar Madhukar Godse	Chief Judicial Magistrate		Chandrapur
153	NG000153	Shri Kuber Bapuso Chougule	Civil Judge, Senior Division,		Akola
154	NG000154	Shri Deepak Prakash Khandelwal	Chief Judicial Magistrate		Bhandara
155	NG000155	Shri Prashant Prabhakar Kulkarni	Joint Civil Judge, Senior Division and Additional Chief Judicial Magistrate,		Chandrapur
156	NG000156	Shri Sachin Suryakant Patil	Judge, Labour Court		Amravati
157	NG000157	Shri Vilassingh Narayansingh Thakur	Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Wardha
158	NG000158	Shri Anand Manohar Samant	Deputy Registrar, High Court of Judicature at Bombay	Nagpur Bench	Nagpur

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Examination Centre : Deogiri College, Railway Station Road, Chhatrapati Sambhajinagar- 431 005.

159	CS000159	Smt. Sangita Narayan Morwale	Adhoc District Judge -2 and Assistant Session Judge	Jalgaon
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Sr. No.	Roll No	Name of the Judicial Officers	Present Posting	Station	District
160	CS000160	Smt. Satyasheela Tulsheeram Katare	Presiding Officer, School Tribunal		Aurangabad
161	CS000161	Shri Sachin Manoharrao Agarkar	Adhoc District Judge -1, and Additional Session Judge		Aurangabad
162	CS000162	Smt. Surekha Rajaram Patil	Adhoc District Judge -1, and Additional Session Judge	Bhoom	Osmanabad
163	CS000163	Shri Lagamana Dundappa Huli	Adhoc District Judge -1, and Additional Session Judge	Shahada	Nandurbar
164	CS000164	Shri Shoukat Bapusaheb Desai	Adhoc District Judge -1, and Additional Session Judge	Kopargaon	Ahmednagar
165	CS000165	Smt. Sushma Karunesh Upadhyay	Adhoc District Judge -1, and Assistant Session Judge	Vaijapur	Aurangabad
166	CS000166	Shri Nandakumar Laxman Yeolekar	Civil Judge, Senior Division,		Jalna
167	CS000167	Shri Yunus Md. Hanif Kharadi	Adhoc District Judge -1, and Additional Session Judge	Bhokar	Nanded
168	CS000168	Smt. Khurshid Fakir Mohammad Khan	Adhoc District Judge -1, and Additional Session Judge		Parbhani
169	CS000169	Shri Pravin Padmakar Deshpande	Civil Judge, Senior Division,	Amalner	Jalgaon
170	CS000170	Shri Vijaykumar Badriprasad Bohra	Adhoc District Judge -1, and Additional Session Judge	Biloli	Nanded
171	CS000171	Shri Pritam Padmakar Naigaonkar	Civil Judge, Senior Division,		Jalgaon
172	CS000172	Shri Maneesh Nanabhau Phatangare	Civil Judge, Senior Division,		Parbhani '
173	CS000173	Shri Suraj Vasantrao Kendre	Adhoc District Judge -1, and Additional Session Judge		Jalgaon
174	CS000174	Smt. Sabina Altaf Malik	Adhoc District Judge -4, and Assistant Session Judge		Aurangabad

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Sr. No.	Roll No	Name of the Judicial Officers	Present Posting	Station	District
175	CS000175	Shri Balaji Umajirao Choudhari	Civil Judge, Senior Division,		Osmanabad
176	CS000176	Shri Laxmikant Govindrao Pachchhe	Adhoc District Judge -2 and Assistant Session Judge	Vaijapur	Aurangabad
177	CS000177	Shri Rajaram Shamrao Bhakare	Adhoc District Judge -3, and Assistant Session Judge		Aurangabad
178	CS000178	Smt. Madhuri Sudhakar Kulkarni	Civil Judge, Senior Division,		Dhule
179	CS000179	Shri Satish Tukaramji Maliye	Civil Judge, Senior Division,		Nandurbar
180	CS000180	Shri Rajesh Madhavrao Nerlikar	Civil Judge, Senior Division,	Vaijapur	Aurangabad
181	CS000181	Shri Vishwas Shivaji Mane	Adhoc District Judge -2, and Additional Session Judge	Bhoom	Osmanabad
182	CS000182	Shri Mansoor Mahamood Shaikh	Adhoc District Judge -1 and Assistant Sesssion Judge	Sangamner	Ahmednagar
183	CS000183	Shri Mahesh Sitaram Tiwari	Adhoc District Judge -1 and Assistant Sesssion Judge		Ahmednagar
184	CS000184	Smt. Manisha Dagdurao Charate-Hampe	Civil Judge, Senior Division,	Omerga	Osmanabad
185	CS000185	Smt. Usha Veerendra Indapure	Adhoc District Judge -1, and Additional Session Judge	Kandhar	Nanded
186	CS000186	Shri Mangesh Ramesh Deshpande	Adhoc District Judge -5, and Assistant Session Judge		Aurangabad
187	CS000187	Shri Ramkrishna Dhondiram Chavan	Civil Judge, Senior Division,		Ahmednagar
188	CS000188	Shri Rajendra Shantinath Rote	Chief Judicial Magistrate		Ahmednagar
189	CS000189	Shri Vinay Vasantrao Muglikar	Adhoc District Judge -2, and Assistant Session Judge		Osmanabad

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Sr. No.	Roll No	Name of the Judicial Officers	Present Posting	Station	District
190	CS000190	Shri Ratilal Macchindra Karade	Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate	Vaijapur	Aurangabad
191	CS000191	Shri Vidyadhar Shesharao More	Civil Judge, Senior Division,	Bhusawal	Jalgaon
192	CS000192	Shri Guruling Ramling Dhepe	Civil Judge, Senior Division		Latur
193	CS000193	Shri Bhagwan Mahajan Karlekar	Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Ahmednagar
194	CS000194	Shri Prasad Gopalrao Deshmukh	Adhoc District Judge -1, and Assistant Session Judge	Hingoli	Parbhani
195	CS000195	Shri Pramod Bhagwan Lokhande	Civil Judge, Senior Division,	Udgir	Latur
196	CS000196	Shri Yatin Baburao Game	Adhoc District Judge -1, and Assistant Session Judge	Udgir	Latur
197	CS000197	Smt. Moulashri Shirish Sahasrabudhe	Adhoc District Judge -6, and Assistant Session Judge		Aurangabad
198	CS000198	Shri Ajit Abhiman Yadav	Chief Judicial Magistrate,		Nandurbar
1 9 9	CS000199	Smt. Sunayana Sachinkumar Pingale	Civil Judge, Senior Division,		Beed
200	CS000200	Smt. Vandana Vaibhav Joshi	Chief Judicial Magistrate,	ï	Beed
201	CS000201	Shri Durgaprasad Narahar Kher	Chief Judicial Magistrate,		Parbhani
202	CS000202	Smt. Yogita Mahesh Tiwari	2 nd Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Ahmednagar
203	CS000203	Shri Rajendrakumar Babasaheb Giri	Civil Judge, Senior Division,	Shrirampur	Ahmednagar
204	CS000204	Smt. Hema Arvind Patil	Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate	Bhusawal	Jalgaon

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Roll No	Name of the Judicial Officers	Present Posting	Station	District
CS000205	Shri Mahendra Sahebrao Bade	Chief Judicial Magistrate		Jalgaon
CS000206	Shri Shirish Sudhakar Sahasrabudhe	Judge, Labour Court		Aurangabad
CS000207	Smt. Archana Krishna Mandavgade	Civil Judge, Senior Division,		Nanded
CS000208	Smt. Kirti Pravin Jain- Desarda	Chief Judicial Magistrate,		Nanded
CS000209	Smt. Reena Navin Merck	2nd Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate	Vaijapur	Aurangabad
CS000210	Shri Swaroopkumar Subir Bose	Civil Judge, Senior Division,	Kopargaon	Ahmednagar
CS000211	Shri Sahebrao Shesharao Budruk	Civil Judge, Senior Division, and Additional Chief Judicial Magistrate	Sangamner	Ahmednagar
CS000212	Shri Vikas Umaji Misal	Registrar (Legal), State Consumer Dispute Redressal Commission, Circuit Bench,		Aurangabad
CS000213	Shri Shashikant Uddhav Mahadar	Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate	Sangamner	Ahmednagar
CS000214	Shri Chandrapal Ramesh Balwani	Judge, Labour Court		Jalgaon
CS000215	Shri Vishnu Raghupati Dasari	Chief Judicial Magistrate		Osmanabad
CS000216	Shri Vinod Jairam Dongre	3 [™] Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Ahmednagar
CS000217	Shri Gajanan Bhanudas Yadav	Civil Judge, Senior Division,	Newasa	Ahmednagar
CS000218	Shri Vinod Ramrao Patil	4 th Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Ahmednagar
CS000219	Shri Anil Baburao Shendge	Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Parbhani
	CSO00206 CSO00207 CSO00208 CSO00209 CSO00210 CSO00211 CSO00212 CSO00213 CSO00214 CSO00214 CSO00215 CSO00216 CSO00217	CS000205BadeCS000206Shri Shirish Sudhakar SahasrabudheCS000207Smt. Archana Krishna MandavgadeCS000208Smt. Kirti Pravin Jain- DesardaCS000209Smt. Reena Navin MerckCS000210Shri Swaroopkumar Subir BoseCS000211Shri Shahebrao Shesharao BudrukCS000212Shri Vikas Umaji MisalCS000213Shri Shashikant Uddhav MahadarCS000214Shri Chandrapal Ramesh BalwaniCS000215Shri Vishnu Raghupati DasariCS000216Shri Vinod Jairam DongreCS000217Shri Gajanan Bhanudas YadavCS000218Shri Vinod Ramrao Patil	CSU00205BadeChief Judicial MagistrateCS000206Shri Shirish Sudhakar SahasrabudheJudge, Labour CourtCS000207Smt. Archana Krishna MandavgadeCivil Judge, Senior Division,CS000208Smt. Kirti Pravin Jain- DesardaChief Judicial Magistrate,CS000209Smt. Reena Navin Merck2nd Joint Civil Judge, Senior Division, and Additional Chief Judicial MagistrateCS000210Shri Swaroopkumar Subir BoseCivil Judge, Senior Division, and Additional Chief Judicial MagistrateCS000211Shri Shaebrao Shesharao BudrukCivil Judge, Senior Division, and Additional Chief Judicial MagistrateCS000212Shri Vikas Umaji MisalCivil Judge, Senior Division, and Additional Chief Judicial MagistrateCS000213Shri Shashikant Uddhav MahadarJoint Civil Judge, Senior Division, and Additional Chief Judicial MagistrateCS000214Shri Vishnu Raghupati DasariChief Judicial MagistrateCS000215Shri Vishnu Raghupati DasariChief Judicial MagistrateCS000216Shri Vinod Jairam Dongre3 rd Joint Civil Judge, Senior Division, and Additional Chief Judicial MagistrateCS000217Shri Gajanan Bhanudas YadavCivil Judge, Senior Division, Ad th Joint Civil Judge, Senior Division, and Additional Chief Judicial MagistrateCS000218Shri Vinod Ramrao PatilJoint Civil Judge, Senior Division, and Additional Chief Judicial MagistrateCS000219Shri Anil Baburao ShendgeDivision, and Additional Chief	CS000205 Bade Chief Judicial Magistrate CS000206 Shri Shirish Sudhakar Sahasrabudhe Judge, Labour Court CS000207 Smt. Archana Krishna Mandavgade Civil Judge, Senior Division, CS000208 Smt. Kirti Pravin Jain- Desarda Chief Judicial Magistrate, CS000209 Smt. Kirti Pravin Jain- Desarda Chief Judicial Magistrate, CS000209 Smt. Reena Navin Merck 2nd Joint Civil Judge, Senior Division, and Additional Chief Vaijapur CS000210 Shri Swaroopkumar Subir Bose Civil Judge, Senior Division, and Additional Chief Judicial Sangamner CS000211 Shri Shaebrao Shesharao Budruk Civil Judge, Senior Division, and Additional Chief Judicial Sangamner CS000212 Shri Vikas Umaji Misat Consumer Dispute Redressal Commission, Circuit Bench, Mahadar Sangamner CS000213 Shri Shashikant Uddhav Mahadar Joint Civil Judge, Senior Division, and Additional Chief Sangamner CS000215 Shri Vishnu Raghupati Dasari Chief Judicial Magistrate Sangamner CS000216 Shri Vinod Jairam Dongre 3 ⁴⁴ Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate CS000217 Shri Gajanan Bhanudas Yadav Civil Judge, Senior Division, and Addition

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Sr. No.	Roll No	Name of the Judicial Officers	Present Posting	Station	District
220	CS000220	Smt. Anamika Debashis Bose	Civil Judge, Senior Division		Aurangabad
221	CS000221	Shri Sunil Nagorao Bhosale	Chief Judicial Magistrate		Latur
222	CS000222	Shri Vaibhav Vasantrao Kulkarni	Chief Judicial Magistrate,		Dhule
223	CS000223	Shri Satish Nana Patil	Judge, Family Court,		Latur
224	CS000224	Shri Santosh Gangaram Landge	Secretary , District Legal Services Authority		Parbhani
225	CS000225	Shri Atul Ashok Chendke	Civil Judge, Senior Division,	Bhoom	Osmanabad
226	CS000226	Shri Jitendra Chandrasen Dhengale	Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Latur '
227	CS000227	Shri Sameer Dattaram Kamat	Joint Civil Judge, Senior Division, and Additional Chief Judicial Magistrate		Osmanabad
228	ĊS000228	Shri Kiran Sahebrao Jadhav	Chief Judicial Magistrate		Aurangabad
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Date : 21^{5†} March, 2024

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Sd/-Registrar (Legal & Research)

HIGH COURT OF BOMBAY

Selection Process – 2023

Limited Departmental Competitive Examination for the post of District Judge, by Accelerated Promotion (10%)

Date : Sunday, 31st March, 2024

<u>Time</u> : 11.30 a.m. to 1.00 p.m.

INSTRUCTIONS TO JUDICIAL OFFICERS

A) <u>GENERAL</u> :-

- 1. The Judicial Officers shall **bring the examination admit card** (call letter) for the examination.
- 2. The Judicial Officers shall bring with them identification proof issued by Government Authority to prove their identity if examination admit card (call letter) is lost or not brought.
- 3. The Judicial Officers shall be present for examination before 45 minutes of the scheduled time.
- 4. No Judicial Officers would be allowed entry in the examination hall after 11.30 a.m.
- 5. The process such as the identification of the Judicial Officers as per call letter, distribution of answer sheets and filling in the necessary details thereon by the Judicial Officers shall be done from 10.45 a.m. to 11.30 a.m.
- 6. Time for marking of answers will be 90 minutes only and the examination will start at 11.30 a.m. sharp.
- 7. No Judicial Officers would be allowed to leave the examination hall, on any count, during the duration of examination.
- 8. The Judicial Officers shall **bring black ink ball pen** with them for filling in all details in the answer sheet.
- 9. The Judicial Officers shall carefully fill in all the particulars, and sign the attendance sheet.
- 10. The Judicial Officers should not mention their names anywhere in the answer sheet.
- 11. Carrying, possessing, using and/or transferring any electronic device such as a Mobile phone, Smart Watch, Digital Watch, Micro Phone, Bluetooth instrument, Camera, Pager, etc. in the examination hall is strictly prohibited.

- 12. If the Judicial Officers bring with them any book, notes or scribbled paper or speaks to or communicates with, any other Judicial Officer, by any mode, while the examination is going on or smuggles in or takes out the answer sheet attempted or unattempted, the Chief Conductor may, upon being informed by the Supervisor, instantly issue suitable order for necessary action including immediate expulsion from the examination hall.
- 13. Judicial Officers who disobey the instructions issued by the Supervisor or who are guilty of rude or disobedient behaviour are liable to be instantly expelled from the examination hall.
- 14. As regards unfair means adopted by the Judicial Officers at the examination, the decision of the High Court shall be binding.

B) <u>QUESTION BOOKLET</u> :-

- 15. The Question Booklet will contain 100 questions carrying 200 marks. All questions will carry equal marks.
- 16. Immediately after the commencement of the examination, the Judicial Officers shall check that the question booklet does not have any unprinted or torn or missing pages or items etc. If so, the Judicial Officers shall get it replaced by a complete question booklet.
- 17. Question booklet will not be replaced after marking of answers in the answer sheet.
- 18. The Judicial Officers should encode clearly the booklet series A,B,C or D as the case may be and indicate the series of question booklet, by completely shadowing the appropriate circle **by black ink ball pen** in the appropriate place in the answer sheet.
- 19. If the Judicial Officers shadow the circle in the answer sheet which does not match the series of question booklet provided to them, no marks will be allotted to such answer sheet.
- 20. The Judicial Officers shall enter their roll number in the space provided for it in question booklet.
- 21. The Judicial Officers shall mark the correct choices in the separate answer sheet provided for the same.
- 22. The Judicial Officers shall carefully peruse the instructions on the last page of the answer sheet.

23. Most appropriate choice of answer Specimen question :

Section 464 of the Code of Criminal Procedure deals with the effect of

a)	Omission to frame charge	b)	Absence of charge
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c) Error in charge d) All of the above

In the above question though the answers at (a),(b),(c) are correct, the most appropriate answer of this question is "All of the Above" which is indicated by choice (d). Therefore the correct answer should be shown by shadowing the circle against choice (d) in the answer sheet as under :-



24. Penalty for wrong answers -

There will be penalty for wrong answers marked by Judicial Officer.

- I There are four alternatives for the answer to every question. For each question for which a wrong answer has been given by the Judicial Officer, **one fourth** of the marks assigned to that question (0.50) will be deducted as penalty.
- II If the Judicial Officer gives more than one answer, it will be treated as a wrong answer, even if one of the given answers happens to be correct and there will be same penalty as above to that question.
- III If a question is left blank, i.e. no answer is given by the Judicial Officer, there will be no penalty for that question.

C) <u>ANSWER SHEET</u> :-

- 25. The Judicial Officers should use **only black ink ball pen** to shadow the circles in the answer sheet and filling in necessary details on the answer sheet and attendance sheet.
- 26. The Judicial Officer should write the name of Examination in the answer sheet as **"D.J. 2023, MAH (10%)"**.
- 27. Judicial Officers should write their roll number, question booklet number, question booklet series, name of the examination and sign at the appropriate places provided in the answer sheet.

- 28. There are four alternatives for the answers to every question denoted by choices **a,b,c & d**. The Judicial Officers shall answer the question by completely **shadowing by black ink ball pen only** the circle against the most appropriate choice of answer.
- 29. The question once answered by shadowing the circle in the answer sheet shall not be erased/obliterated/scratched/scored out etc. The circles which are shadowed, for more than once, or after erasing / scratching / literating / scoring the earlier circle will not be evaluated and such an answer will be treated as a wrong answer.

30. Specimen question :

Q. No. 15 :-The term "Lex - Loci" meansa) Law of Propertyb) Law of the landc) Law of marriagesd) Personal law of parties

The correct answer of this question is "Law of the land" which is indicated by choice (b). Therefore, the correct answer should be shown by shadowing the circle against choice (b) in the answer sheet as under :

Q. No. 15.	а	Ъ	с	d
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- 31. The answer sheet is carbonless OMR sheet. Answer sheet Part II should not be separated till the conclusion of the examination.
- 32. The Judicial Officers are allowed to carry question booklet with them after conclusion of the examination. After detaching the perforation, they should hand over the answer sheets to the Invigilator without fail. However answer sheet Part 2 should be detached carefully from the answer sheet, at the appropriate place, before handing over answer sheet to the Invigilator. Judicial Officers are allowed to carry answer sheet Part 2 with them.

Sdt

Date :- 2.1^{5⁺} March, 2024

Registrar (Legal & Research)